


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 50/9/HDB/2018
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. S. Prashanth Amir Bavani. [DHIR & DHIR Associates].	Advocates.	9949216962. amir.bavani@ dhirassociates.com.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harish Kumar. V Sheela. V	Advocates	harish.v@tatvalegal.com	

ORDER

Learned counsels Mr.A.S.Prashanth, Mr.Amir Bavani present for Petitioner.

Learned counsel Mr.V.Harish Kumar and Ms.Sheela V present for Respondent.

Respondent filed reply serving a copy to the Petitioner.

Petitioner counsel wants to file additional affidavit regarding emails attached with the reply.

Petitioner shall file additional affidavit within one week serving a copy in advance to the Respondent.

List the matter on 11.04.2018.


MEMBER (Judicial)